IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-16/183/(ND)/2017

In the matter of:

M/s. Lloyd Rockfibres Ltd.

....PETITIONER

SECTION:

Under Section 441 (96)(1)

Order delivered on 04.10.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rishi Sood, Advocate

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 04.10.2017